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**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

OUT-AT-ONCE

No. _____ /DHC/GAZ.IIB/G.8/Lokayukta/2022

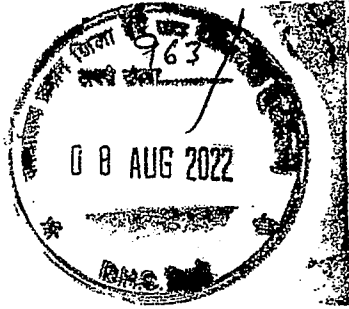
From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

The Dy. Secretary (Admn.),
Office of Lokayukta,
Govt. of NCT of Delhi,
'G'-Block, Vikas Bhawan,
I.P. Estate, New Delhi- 110002.

New Delhi dated



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h56
103

Sub.: Deputation/Posting of a competent officer from Delhi Higher Judicial Service to function as Officer on Special Duty against the Post of Registrar in the office of Lokayukta, NCT of Delhi.

Sir,

I am directed to refer to your letter No.F.1(2)/Misc./Lok/2022/994 dated 03.08.2022, on the above subject, and to say that the request for deputing an officer of DHJS as Officer on Special Duty in the office of Lokayukta, NCT of Delhi and allowing Dr.Tarun Sahrawat, DHJS to continue to function till an officer of DHJS is deputed as Officer on Special Duty in the Office of Lokayukta, Delhi has not been acceded to by this Court.

I am, therefore, to request you to kindly repatriate Dr.Tarun Sahrawat, DHJS on completion of his deputation period, i.e., on 06.08.2022.

Yours sincerely,

sl
(Anil Kumar Jain)
Deputy Registrar (Gaz.IIB)
for Registrar General

4441-4444
Endst. No. _____ /DHC/GAZ.IIB/G.8/Lokayukta/2022

Dated 5-8-2022

Copy forwarded for information and necessary action to:-

- ✓ 1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. Dr.Tarun Sahrawat, DHJS, Officer on Special Duty to Hon'ble Lokayukta, NCT of Delhi with the request to report to the Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi on being relieved.
3. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
4. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Amit Narayan Bharthuar
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

Judl. Sv.

P. S. S. J. (Adm.)
06/08/22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1) /2022/ 6881 - 61022 Dated, Delhi the 18 AUG 2022

Sub:- Deputation/posting of a competent officer from Delhi Higher Judicial Service to function as officer on Special Duty against the post of Registrar in the office of Lokayukta, NCT of Delhi.

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS',Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)
Additional District & Sessions Judge/
Officer In-charge, Judicial Branch (Central)
For Principal District & Session Judge(HQs):Delhi